

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.219/2021, IA NO.88/2023, IA NO.299/2023, IA NO.521/2023,
IA NO.653/2023 & IA NO.675/2023 IN CP (IB) NO.70/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Garg with alongwith : *For the Liquidator in IA No.299/2023 &*
Sh. Rahul Narula, : *IA No.653/2023 and Res. No.1 in IA*
Ms. Vandana Kothari : *No.219/2021, IA No.88/2023 and Res. in*
& Sh. Abhishek Agarwal, Advs. : *IA No.521/2023.*

Sh. Ashish Kr. Srivastava, Adv. : *For the Applicant in IA No.219/2021,*
: *IA No.88/2023 & IA No.675/2023*

Sh. Udai Chandani, Adv. : *For Applicant in IA No.521/2023*

Sh. Sahil Srivastava, Adv. : *For the Successful Bidder in*
: *IA No.653/2023..*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Applicant seeks a short accommodation to address the argument.
- 2.** Let the matter be adjourned for 22nd April, 2024, to come up higher on the Board.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*